

Name of the Corporate Debtor: CG Power Solutions Limited; Date of Commencement of CIRP: 27.04.2022 (order uploaded on 29.06.2022); List of Creditors as on: 20.08.2022

Annexure-1

Summary of List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted					Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting Share in CoC					
1	CG Power and Industrial Solutions Limited	11/07/2022	11,99,50,00,000	11,99,50,00,000	Unsecured Loan	No	Yes	NA	-	-	-	-	
2	StickWell India Private Limited	18/07/2022	1,87,00,000	1,87,00,000	Unsecured Loan	No	No	100.00	-	-	-	-	
2	<b>Total</b>		<b>12,01,37,00,000</b>	<b>12,01,37,00,000</b>		-		<b>100.00</b>	-	-	-	-	

*Atul Jain*



Atul Jain  
Insolvency Resolution Professional  
IBBI/PA-001/IP-P00307/2017-18/10571  
Date: 20.08.2022  
Place: Mumbai

**General Notes**

- 1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 2 Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.